

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2790
ANSWERED ON:30.07.2014
RELEASE OF FUNDS TO STUDENTS
Patil Shri Bheemrao Baswanthrao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether various expenses that are to be provided to SC, ST and OBC students of certain society/residential schools and colleges running in the country including in Telangana has not been released during the last three years;
- (b) if so, the facts and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The Sarva Shiksha Abhiyan (SSA), which is the main vehicle for implementation of the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, supports States/UTs for providing free and compulsory elementary education to all children in the age group of 6 to 14 years including children belonging to SC, ST and OBC categories. Kasturba Gandhi Balika Vidyalayas (KGBVs) at upper primary level for girls, residential schools and hostels for children in sparsely populated, or hilly and densely forested areas with difficult geographical terrain and urban deprived children, homeless and street children in difficult circumstances and without adult protection, are supported under SSA. The number of KGBVs, Residential schools and Hostels sanctioned till 2014-15 are at Annexure.

Funds released to SSA, State programmes including undivided State of Andhra Pradesh for implementation of SSA Programme during the last three years are as under:

(Rs. in lakh)

Year	Fund Released
2012-13	2383656.00
2013-14	2473557.30
2014-15	997267.10 (Till date)